

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO.275/2023

MAHESH KUMAR

APPLICANT

VERSUS

STATE OF UTTAR PRADESH & ORS.

RESPONDENT(S)

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THROUGH

Date:11/02/2026

Place: New Delhi



Priyanka swami

Advocate

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BEFORE THE NATIONAL GREEN TRIBUNAL**PRINCIPAL BENCH, NEW DELHI****ORIGINAL APPLICATION NO.275/2023****MAHESH KUMAR****APPLICANT****VERSUS****STATE OF UTTAR PRADESH & ORS.****RESPONDENT(S)****REPLY ON BEHALF OF IRRIGATION DEPARTMENT, STATE OF UTTAR PRADESH.****MOST RESPECTFULLY SHOWETH:-**

1. That the present Status Report is being filed in compliance with the directions issued by this Hon'ble Tribunal in the above-captioned Original Application, whereby this Hon'ble Tribunal was pleased to direct the concerned authorities to undertake necessary steps for survey, identification, and demarcation of the Yamuna River stretch in accordance with scientific and geospatial standards, so as to ensure accurate determination of the river boundary and compliance with environmental norms.
2. That in furtherance of the aforesaid directions of this Hon'ble Tribunal, the Office of the Director, Survey of India Department,

Uttar Pradesh Geospatial Directorate, Map Building, Vibhuti Khand, Gomti Nagar, Lucknow, which is the competent and specialized agency for carrying out high-precision geospatial surveys and data processing, has undertaken the requisite survey work pertaining to the concerned stretch of the Yamuna River.

- 3.** That the Superintending Surveyor, Office of the Director, Survey of India Department, Uttar Pradesh Geospatial Directorate, Lucknow, vide Letter No. 416/39-C-ED (Court case), dated 06.02.2026 has formally informed that, in compliance with the orders passed by this Hon'ble Tribunal, the Survey of India has successfully completed the entire field survey work of the concerned area and has also completed the necessary data processing work utilizing scientific geospatial techniques and precision survey methodologies. **True copy of Letter No. 416/39-C-ED (Court case), dated 06.02.2026 is attached herewith and marked as Annexure P/1**
- 4.** That it has further been informed by the Survey of India that the processed geospatial data prepared pursuant to the aforesaid survey includes high-resolution and scientifically validated datasets, namely:

- a) ORI (Orthorectified Imagery),
- b) DEM (Digital Elevation Model) with 0.5 meter accuracy,
and
- c) Contour data at 01 meter interval,

which are essential technical inputs for accurate delineation, marking, and demarcation of the Yamuna River boundaries and floodplain areas in accordance with established geospatial and environmental protocols.

5. That the Survey of India, being the custodian of such technical geospatial datasets, has requested the answering respondent to nominate an authorized officer/official for the purpose of formally obtaining the processed data through secured digital transfer via hard disks, so as to ensure data integrity, security, and proper utilization for demarcation purposes.
5. That in compliance with the aforesaid request and with a view to ensure expeditious compliance of the directions of this Hon'ble Tribunal, this office has, vide Letter No. 687/HQ/M/RH/D/ dated 09.02.2026, designated and authorized a the nodal officer for the purpose of obtaining the processed geospatial data from the Survey

of India. **True copy of Letter No. 687/HQ/M/RH/D/ dated 09.02.2026, is attached herewith and marked as Annexure P/2**

6. That the answering respondent submits that necessary administrative directions have already been issued to the aforesaid designated officer to obtain the processed datasets at the earliest possible time, and all requisite logistical and procedural arrangements have been put in place to ensure prompt receipt of the said data.
7. That it is respectfully submitted that immediately upon receipt of the aforesaid geospatial data, the answering respondent shall commence the work of scientific marking and physical demarcation of the Yamuna River stretch, covering an area of approximately 3.0 kilometers upstream of the Okhla Barrage, strictly in accordance with the processed ORI, DEM, and contour datasets provided by the Survey of India.
8. That the said demarcation exercise shall be carried out with due diligence, scientific precision, and in coordination with the concerned technical authorities, so as to ensure accurate identification of the river boundary, floodplain limits, and related

environmental features, in compliance with the directions of this Hon'ble Tribunal and applicable environmental and regulatory norms.

9. That it is respectfully submitted that the answering respondent is fully committed to ensuring faithful, timely, and complete compliance with the directions of this Hon'ble Tribunal, and all necessary steps have been initiated and are being pursued on priority basis to complete the demarcation exercise upon receipt of the processed geospatial data.
10. That the present Status Report is being submitted before this Hon'ble Tribunal for kind perusal, information, and record, and the answering respondent undertakes to place further progress reports before this Hon'ble Tribunal as and when substantial developments occur in the demarcation process.

**Through Respondent
Irrigation Department, State of U.P.**

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PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO.275/2023



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STATE OF UTTAR PRADESH & ORS.

RESPONDENT(S)

AFFIDAVIT

I, Binod Kumar Singh aged about 46 years s/o Shri Hiranman Singh is presently posted as Executive Engineer, Head Works Division Agra Canal, Okhla, New Delhi having an office at Okhla, New Delhi.

1. That I am posted as stated above and well conversant with the facts of the present case and as such competent to swear this affidavit before this Tribunal.
2. That the accompanying Report has been drafted by our counsel upon my instructions.
3. That the contents of the accompanying Report are true and correct, and the knowledge has been derived from official records and nothing material has been concealed therefrom.



12 FEB 2026


DEPONENT

VERIFICATION

Verified on solemn affirmation at on this **12 FEB 2026** day of Feburaray 2026 that the contents of the foregoing affidavit are true and correct to the best of my knowledge and no part of it is false and nothing material has been concealed therefrom.




DEPONENT

ATTESTED

Notary Public, Delhi

12 FEB 2026

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भारत सरकार
GOVT. OF INDIA



विद्युत डाटा सुरक्षा अधिनियम, 2008
संशोधन अधिनियम, 2008

पत्र संख्या: 39-C-ED(Court case)
दिनांक: 06/02/2026

पर संतो ल- 39-C-ED(Court case)

दिनांक - 06/02/2026

सेवा में

अधिसारी अभियन्ता,
हैदराबाद स्थित आगरा नगर,
ओखला नई दिल्ली-25

विषय - मा० राष्ट्रीय हरित अभिकरण नई दिल्ली में विचाराधीन O.A.No.275/2023 में पारित आदेश के संबंध में।

महोदय,

उपरोक्त विषयक संदर्भित पत्र के अनुक्रम में लेख है कि मा० राष्ट्रीय हरित अभिकरण नई दिल्ली ने विचाराधीन O.A.No.275/2023 में पारित आदेशों के अनुपालन में इस कार्यालय द्वारा समस्त सर्वेक्षण कार्य पूर्ण कराकर, डाटा प्रोसेस कर लिया गया है। उपरोक्त डाटा (ORI, 05 में Accuracy का DEM तथा 01 मीटर का कन्टूर) आप अपने कार्यालय से किसी अधिकारी/कर्मचारी को पत्र के माध्यम से नामित कर इस कार्यालय से हार्ड डिस्क के माध्यम से शीघ्र प्राप्त करने की कृपा करें।

श्री अमित मिश्रा

कादिच अभि०
दिनांक 07/02/2026

भवदीय

पदीप सिंह
06/02/2026
(पदीप सिंह)
अधिकारी सवैसक
कृते निदेशक

प्रेषक,

अधिकासी अभियन्ता,
हेड वर्क्स खण्ड आगरा नहर,
ओखला, नई दिल्ली-25 ।

प्रेषित,

श्री प्रदीप सिंह
अधिकारी सर्वेक्षक
कार्यालय निदेशक, भारतीय सर्वेक्षण विभाग,
मानचित्र भवन उत्तर प्रदेश भू-स्थानिक निदेशालय,
विभूती खण्ड गोमतीनगर, लखनऊ ।

पत्रांक : 687 / हे0व0ख0 / मा0रा0ह0अभि0, दिनांक : 09/02/2026

विषय : मा0 राष्ट्रीय हरित अभिकरण, नई दिल्ली में विचाराधीन O.A.No.275/2023 में पारित आदेश के सम्बन्ध में ।

सन्दर्भ : आपका पत्र संख्या 416/39-C-ED(Court case), दिनांक 06.02.2026 ।

महोदय,

उपरोक्त विषयक सन्दर्भित पत्र का अवलोकन करने का कष्ट करें जिसके द्वारा मा0 राष्ट्रीय हरित अभिकरण, नई दिल्ली में विचाराधीन O.A.No.275/2023 में पारित आदेशों के अनुपालन में आपके कार्यालय द्वारा प्रोसेस डाटा (ORI., 0.5 मी0 Accuracy का DEM तथा 01 मीटर का कन्ट्र) प्राप्त करने हेतु इस कार्यालय से श्री राजेन्द्र कुमार, जूनियर इंजीनियर को नामित किया जाता है ।

अतः आपसे अनुरोध है कि श्री राजेन्द्र कुमार, जूनियर इंजीनियर को उपरोक्त डाटा उपलब्ध कराने का कष्ट करें ।

अधिकासी अभियन्ता

हेड वर्क्स खण्ड आगरा नहर
ओखला नई दिल्ली-25

पत्रांक : / हे0व0ख0/दिनांक :

प्रतिलिपि-सहायक अभियन्ता-प्रथम, हेड वर्क्स खण्ड आगरा नहर ओखला, नई दिल्ली को इस आशय से प्रेषित है कि श्री राजेन्द्र कुमार, जूनियर इंजीनियर को उपरोक्त डाटा प्राप्त करने हेतु तत्काल निर्देशित करना सुनिश्चित करें ।

अधिकासी अभियन्ता

हेड वर्क्स खण्ड आगरा नहर
ओखला नई दिल्ली-25